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## Ms. Ankita Sinha Vs State of Maharashtra & Ors

Court: National Green Tribunal Principal Bench, New Delhi

Date of Decision: Nov. 26, 2021

Acts Referred: Environment (Protection) Act, 1986 â€" Section 15

Hon'ble Judges: Adarsh Kumar Goel, CP; Sudhir Agarwal, JM; Dr. Nagin Nanda, EM

Bench: Full Bench

Final Decision: Dismissed

**Judgement**